

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART I, SECTION 1, DATED THE 30th JUNE, 2022]

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE,
NEW DELHI-110001.

June 30, 2022
Ashadha 9, 1944 (Saka)

NOTIFICATION

No. 37/1/(IX)/2022/T. The following order by the President dated the 30th June, 2022 is published for general information: -

“ In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Monday, the 18th July, 2022 at 11.00 A.M.

June 30, 2022

Ram Nath Kovind,
PRESIDENT”

UTPAL KUMAR SINGH
SECRETARY GENERAL

No. 37/1/(IX)/2022/T

June 30, 2022
Ashadha 9, 1944 (Saka)

Copy forwarded for information to:-

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- (2) All Officers and Branches of Lok Sabha Secretariat.

P.C.T.
30.6.2022
(P. C. TRIPATHY)
JOINT SECRETARY .